

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, YAVATMAL.

Outward No. 8218/2021 ORDER NO.B. 8. (2)/ADMN/ 699/2021, DATE:- 28/ 10/2021.
District Court, Yavatmal
Date 28/10/2021

The following Judicial officers working in Yavatmal Judicial District have been granted permission to leave head quarters during the Diwali holidays from **31-10-2021 to 07-11-2021** for the period shown against their names in Col. No. 3. The names of the Judicial officers with whom the charge of each Court is kept is mentioned in Col. No. 4.

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
1	2	3	4
1	Shri G.G. Bhansali, District Judge-1 & A.S.J, Yavatmal	02-11-2021 to 04-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Principal District Judge, Yavatmal
2	Shri S.W. Chavan, Extra Jt. District Judge & A.S.J, Yavatmal	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under :- From 31-10-2021 to 01-11-2021 and 05-11-2021 to 07-11-2021 with Shri G.G. Bhansali, District Judge-1 & A.S.J. Yavatmal. From 02-11-2021 to 04-11-2021 with Principal District Judge, Yavatmal
3	Shri P.B. Naikwad, District Judge-1 & A.S.J, Kelapur,	05-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri G.G. Bhansali, District Judge-1 & A.S.J. Yavatmal.
4	Shri V.B. Kulkarni, District Judge-1 & A.S.J. Pused	04-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri H.L. Manwar, Adhoc District Judge-1 & A.S.J. Darwha.
5	Shri B.Y. Phad, District Judge-2 & A.S.J. Pused.	31-10-2021 to 07-11-2021 with	The charge of his Court & office is kept as under :- From 31-10-2021 to 03-11-2021 with

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
		permission to	Shri V.B. Kulkarni, District Judge-1 & A.S.J., Pusad, From 04-11-2021 to 07-11-2021 with Shri H.L. Manwar, Adhoc District Judge-1 & A.S.J., Darwaha
6	Shri G.A. Ramteke, District Judge-1 and A.S.J., Darwaha,	03-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri H.L. Manwar, Adhoc District Judge-1 & A.S.J. Darwaha.
7	Shri H.L. Manwar, Adhoc District Judge, Darwaha,	31-10-2021 to 02-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri G.A. Ramteke, District Judge-1 & A.S.J, Darwaha,
8	Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal.	31-10-2021 & 04-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 with Shri V.S. Madke, 2 nd Jt. C.J.S.D., Yavatmal, From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4 th Jt. Civil Judge (Sr.Dn.) Yavatmal, On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal
9	Shri L.A. Bidwai, Civil Judge (Sr.Dn.) Yavatmal.	31-10-2021 & 01-11-2021 to 06-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 with Shri V.S. Madke, 2 nd Jt. C.J.S.D., Yavatmal, From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal, From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4 th Jt. Civil Judge (Sr.Dn.) Yavatmal, On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal

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10	Smt. Y.R. Mukkanwar Joint Civil Judge (Sr..Dn.) Yavatmal.	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under:-</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p>
11	Shri V.S. Madke, 2 nd Joint Civil Judge (Sr..Dn.) Yavatmal.	01-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p>
12	Shri S.H. Gaherwar, 3 rd Joint Civil Judge (Sr..Dn.) Yavatmal.	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p>

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			On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal
13	Shri H.A. H.I. Hashmi, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Yavatmal,	31-10-2021 to 03-11-2021 & 06-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p>
14	Shri M.R.A. Shaikh, Secretary, D.L.S.A. Yavatmal.	31-10-2021 to 05-11-2021 & 07-11-2021 with permission to LHQ.	<p>The charge of his office is kept as under:-</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p>
15	Smt. A. Z. Sayyed, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	31-10-2021 to 03-11-2021 & 05-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude,</p>

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			<p>3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
16	<p>Shri S.H. Atkare, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>31-10-2021 to 07-11-2021 with permission to LHQ.</p>	<p>The charge of his Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
17	<p>Smt. A.S. Jarude, 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>31-10-2021 to 04-11-2021 & 06-11-2021 to 07-11-2021 with permission to LHQ.</p>	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed,</p>

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			<p>Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal, On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
18	<p>Smt. P.D. Mendhe, 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>31-10-2021 to 05-11-2021 & 07-11-2021 with permission to LHQ.</p>	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
19	<p>Smt. V.R. Malode, 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal</p>	<p>31-10-2021 to 06-11-2021 with permission to LHQ.</p>	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>

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			On 06-11-2021 with Smt. P.D. Mendhe, 4 th Jt. C.J.J.D. & J.M.F.C, Yavatmal,
20	Smt. S.G. Meshram, 6 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	01-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
21	Shri P.S. Girgaonkar, 7 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	31-10-2021 to 02-11-2021 & 04-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
22	Smt. G.M. Nimdeo,	03-11-2021 to	The charge of her Court & office is kept

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	8 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	07-11-2021 with permission to LHQ.	<p>as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
23	Smt. A.N. Nivdange, Extra Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of her Court & office carry with her.
<p>The charge of remand work is kept as under :-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 2-11-2021 with Smt.G.M.Nimdeo, 8th Jt.CJJD & JMFC, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>			
24	Smt. J.M. Kakde, Civil Judge (Jr.Dn.) & J.M.F.C. Babhulgaon,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. &</p>

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			<p>J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
25	Shri Mohd Sharique Ur. Ata Ur Rahman, Civil Judge (Jr.Dn.) & J.M.F.C. Kalamb,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
26	Smt. K.F.M. Khan, Civil Judge (Sr.Dn.) Pusad,	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of her Court & office is kept with Shri S.N. Naik, Jt. Civil Judge (Sr.Dn.) Pusad.

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27	Shri N.G. Vyas, Jt. Civil Judge (Jr.Dn.) and J.M.F.C., Pusad	04-11-2021 to 07-11-2021 with permission to LHQ Quarter	<p>The charge of his Court & office is kept as under:-</p> <p>On 04-11-2021 with Shri M.B. Sontakke, 3rd Jt. CJJD & JMFC, Pusad,</p> <p>On 05-11-2021 with Shri P.R. Phulari, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 06-11-2021 with Shri G.B. Pawar, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 07-11-2021 with Shri V.S. Waghmode, 6th Jt. CJJD & JMFC, Pusad,</p>
28	Shri A.D. Margode, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad</p> <p>On 04-11-2021 with Shri M.B. Sontakke, 3rd Jt. CJJD & JMFC, Pusad,</p> <p>On 05-11-2021 with Shri P.R. Phulari, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 06-11-2021 with Shri G.B. Pawar, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 07-11-2021 with Shri V.S. Waghmode, 6th Jt. CJJD & JMFC, Pusad,</p>
29	Shri M.B. Sontakke, 3 rd Jt. C.J.J.D & J.M.F.C., Pusad,	31-10-2021 to 03-11-2021 & 05-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad</p> <p>On 05-11-2021 with Shri P.R. Phulari, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 06-11-2021 with Shri G.B. Pawar, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 07-11-2021 with Shri V.S. Waghmode, 6th Jt. CJJD & JMFC, Pusad,</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
30	Shri P.R. Phulari, 4 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	31-10-2021 to 04-11-2021 & 06-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad On 04-11-2021 with Shri M.B. Sontakke, 3 rd Jt. CJJD & JMFC, Pusad, On 06-11-2021 with Shri G.B. Pawar, 5 th Jt. CJJD & JMFC, Pusad, On 07-11-2021 with Shri V.S. Waghmode, 6 th Jt. CJJD & JMFC, Pusad,
31	Shri G.B. Pawar, 5 th Jt. C.J.J.D. & J.M.F.C, Pusad	31-10-2021 to 05-11-2021 & 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad On 04-11-2021 with Shri M.B. Sontakke, 3 rd Jt. CJJD & JMFC, Pusad, On 05-11-2021 with Shri P.R. Phulari, 4 th Jt. CJJD & JMFC, Pusad, On 07-11-2021 with Shri V.S. Waghmode, 6 th Jt. CJJD & JMFC, Pusad,
32	Shri V.S. Waghmode, 6 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Pusad,	31-10-2021 to 06-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad On 04-11-2021 with Shri M.B. Sontakke, 3 rd Jt. CJJD & JMFC, Pusad, On 05-11-2021 with Shri P.R. Phulari, 4 th Jt. CJJD & JMFC, Pusad, On 06-11-2021 with Shri G.B. Pawar, 5 th Jt. CJJD & JMFC, Pusad,
33	Shri D.B. Sathe, 7 th Jt. Civil Judge (Jr.Dn.) & J.M.F.C,	31-10-2021 to 07-11-2021 with	The charge of his Court & office is kept as under:-

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
	Pusad,	permission to LHQ	<p>On 31-10-2021 to 03-11-2021 with Shri N.G. Vyas, Jt. C.J.J.D. & J.M.F.C., Pusad</p> <p>On 04-11-2021 with Shri M.B. Sontakke, 3rd Jt. CJJD & JMFC, Pusad,</p> <p>On 05-11-2021 with Shri P.R. Phulari, 4th Jt. CJJD & JMFC, Pusad,</p> <p>On 06-11-2021 with Shri G.B. Pawar, 5th Jt. CJJD & JMFC, Pusad,</p> <p>On 07-11-2021 with Shri V.S. Waghmode, 6th Jt. CJJD & JMFC, Pusad,</p>
34	Shri S.S. Budruk, Civil Judge (Sr.Dn.) Kelapur,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office along with Court of Jt.C.J.S.D. Kelapur is kept as under:-</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p>
35	Smt. S.S. Kulkarni, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Kelapur,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office along with charge of Court of 2nd Jt. C.J.J.D. & J.M.F.C., Kelapur is kept as under :-</p> <p>From 31-10-2021 to 01-11-2021 with Shri P.C. Bachhale, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani,</p> <p>from 02-11-2021 to 04-11-2021 with Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani,</p> <p>From 05-11-2021 to 07-11-2021 with Shri S.M. Bomidwar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Wani,</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
36	Smt. F.T. Shaikh, Civil Judge (Jr.Dn.) & JMFC, Ghatanji,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under-</p> <p>On 31-10-2021 with Smt. S.G. Meshram, 6th Jt. C.J.J.D. & J.M.F.C, Yavatmal</p> <p>On 01-11-2021 & 02-11-2021 with Smt. G.M. Nimdeo, 8th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 03-11-2021 with Shri P.S. Girgaonkar, 7th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 04-11-2021 with Smt. A.Z. Sayyed, Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 05-11-2021 with Smt. A.S. Jarude, 3rd Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 06-11-2021 with Smt. P.D. Mendhe, 4th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p> <p>On 07-11-2021 with Smt. V.R. Malode, 5th Jt. C.J.J.D. & J.M.F.C, Yavatmal,</p>
37	Shri P.L. Ghule, Civil Judge (Sr.Dn.) Darwha,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>For Judicial matters :</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p> <p>For Administrative matters:-</p> <p>From 31-10-2021 to 02-11-2021 with Smt. V.G. Karmore, 3rd Jt. C.J.J.D. &</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			<p>JMFC, Darwaha, From 03-11-2021 to 05-11-2021 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwaha, from 06-11-2021 to 07-11-2021 with Shri M.M. Kalyankar, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,</p>
38	Smt. V.R. Jambhule, Jt. Civil Judge (Sr.Dn.) Darwaha,	31-10-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of her Court & office is kept as under:-</p> <p>For Judicial matters :</p> <p>On 31-10-2021 with Shri V.S. Madke, 2nd Jt. C.J.S.D., Yavatmal,</p> <p>From 01-11-2021 to 03-11-2021 with Shri D.S. Thorat, Chief Judicial Magistrate, Yavatmal,</p> <p>From 04-11-2021 to 05-11-2021 with Shri H.A.H.I. Hashami, 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,</p> <p>On 06-11-2021 with Shri M.R.A. Sheikh, Secretary, D.L.S.A., Yavatmal,</p> <p>On 07-11-2021 with Shri L.A. Bidwai, Civil Judge (Sr.Dn.), Yavatmal</p> <p>For Administrative matters:-</p> <p>From 31-10-2021 to 02-11-2021 with Smt. V.G. Karmore, 3rd Jt. CJJD & JMFC, Darwaha,</p> <p>From 03-11-2021 to 05-11-2021 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwaha,</p> <p>from 06-11-2021 to 07-11-2021 with Shri M.M. Kalyankar, 2nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,</p>
39	Shri A.A. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha	31-10-2021 to 02-11-2021 & 06-11-2021 to 07-11-2021 with permission to LHQ.	<p>The charge of his Court & office is kept as under:-</p> <p>From 31-10-2021 to 02-11-2021 with Smt. V.G. Karmore, 3rd Jt. CJJD & JMFC, Darwaha,</p> <p>from 06-11-2021 to 07-11-2021 with</p>

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			Shri M.M. Kalyankar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwha,
40	Shri M.M. Kalyankar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwha,	31-10-2021 to 05-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- From 31-10-2021 to 02-11-2021 with Smt. V.G. Karmore, 3 rd Jt. CJJD & JMFC, Darwha, From 03-11-2021 to 05-11-2021 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwha,
41	Smt V.G. Karmore, 3 rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Darwha,	03-11-2021 to 07-11-2021 with permission to LHQ.	The charge of her Court & office along with charge of Court of 4 th Jt. C.J.J.D. & J.M.F.C., Darwha is kept as under:- From 03-11-2021 to 05-11-2021 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwha, from 06-11-2021 to 07-11-2021 with Shri M.M. Kalyankar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwha,
42	Shri K.K. Chafle, Civil Judge (Jr.Dn.) & J.M.F.C. Wani,	31-10-2021 to 01-11-2021 & 05-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under :- From 31-10-2021 to 01-11-2021 with Shri P.C. Bachhale, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani, From 05-11-2021 to 07-11-2021 with Shri S.M. Bomidwar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Wani,
43	Shri S.M. Bomidwar, Jt.Civil Judge (Jr.Dn.) & J.M.F.C. Wani,	31-10-2021 to 04-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- From 31-10-2021 to 01-11-2021 with Shri P.C. Bachhale, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani, from 02-11-2021 to 04-11-2021 with Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani,
44	Shri P.C. Bachhale, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C.	02-11-2021 to 07-11-2021 with	The charge of his Court & office is kept as under :- from 02-11-2021 to 04-11-2021 with

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
	Wani,	permission to LHQ.	Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani, From 05-11-2021 to 07-11-2021 with Shri S.M. Bomidwar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Wani,
45	Shri B.S. Wadhai, Civil Judge (Jr. Dn.) and J.M.F.C., Zari Jamni.	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- From 31-10-2021 to 01-11-2021 with Shri P.C. Bachhale, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani, from 02-11-2021 to 04-11-2021 with Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani, From 05-11-2021 to 07-11-2021 with Shri S.M. Bomidwar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Wani,
46	Shri N.P. Wasade, Civil Judge (Jr.Dn.) & J.M.F.C., Maregaon,	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- From 31-10-2021 to 01-11-2021 with Shri P.C. Bachhale, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Wani, from 02-11-2021 to 04-11-2021 with Shri K.K. Chafale, Civil Judge (Jr.Dn.) & J.M.F.C, Wani, From 05-11-2021 to 07-11-2021 with Shri S.M. Bomidwar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Wani,
47	Shri V.V. Jatal, Civil Judge (Jr.Dn.) & J.M.F.C. Ralegaon	04-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri B.A. Nerlikar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Ralegaon,
48	Shri B.A. Nerlikar, Jt. Civil Judge (Jr.Dn.) & J.M.F.C, Ralegaon,	31-10-2021 to 03-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri V.V. Jatal, Civil Judge (Jr.Dn.) & J.M.F.C. Ralegaon
49	Shri U.B. Murde,	31-10-2021 to	The charge of his Court & office is kept

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
	Civil Judge (Jr.Dn.) & J.M.F.C. Ner	07-11-2021 with permission to LHQ.	as under:- From 31-10-2021 to 02-11-2021 with Smt. V.G. Karmore, 3 rd Jt. CJJD & JMFC, Darwaha, From 03-11-2021 to 05-11-2021 with Shri A.A. Dhoke, Jt. CJJD & JMFC, Darwaha, from 06-11-2021 to 07-11-2021 with Shri M.M. Kalyankar, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C. Darwaha,
50	Shri S.M.H. Shahid, Civil Judge (Jr.Dn.) & J.M.F.C. Arni	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri S.L. Ramteke, CJJD. & J.M.F.C, Digras.
51	Smt. S.M. Patil, Jt. CJJD. & J.M.F.C, Arni.	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of her Court & office is kept with Shri S.L. Ramteke, CJJD. & J.M.F.C, Digras.
52	Shri N.R. Dhoke, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Digras,	31-10-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept with Shri S.L. Ramteke, Civil Judge (Jr.Dn.) & J.M.F.C., Digras,
53	Shri A.R. Sayyed, Civil Judge (Jr.Dn) & J.M.F.C., Umarkhed,	31-10-2021 & 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under :- On 31-10-2021 with Shri S.S. Tat, Jt. C.J.J.D. & J.M.F.C., Umarkhed On 07-11-2021 with Shri A.M. Patil, 2 nd Jt. C.J.J.D. & J.M.F.C., Umarkhed
54	Shri S.S. Tat, Jt. Civil Judge (Jr.Dn) & J.M.F.C., Umarkhed,	01-11-2021 to 07-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- From 01-11-2021 to 06-11-2021 with Shri A.R. Sayyed, Civil Judge (Jr.Dn.) & J.M.F.C., Umarkhed, On 07-11-2021 with Shri A.M. Patil, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C,

Sr. No	Name of the officer & designation.	Period of Diwali holidays allowed to avail.	Name of the officer with whom charge is kept with period
			Umarkhed,
55	Shri A.M. Patil, 2 nd Jt. Civil Judge (Jr.Dn) & J.M.F.C., Umarkhed,	31-10-2021 to 06-11-2021 with permission to LHQ.	The charge of his Court & office is kept as under:- On 31-10-2021 with Shri S.S. Tat, Jt. C.J.J.D. & J.M.F.C., Umarkhed From 01-11-2021 to 06-11-2021 with Shri A.R. Sayyed, Civil Judge (Jr.Dn.) & J.M.F.C., Umarkhed,
56	Shri S.H. Age, Civil Judge (Jr.Dn.) & J.M.F.C., Mahagaon	31-10-2021 to 07-11-2021 with permission to LHQ	The charge of his Court & office is kept as under :- On 31-10-2021 with Shri S.S. Tat, Jt. C.J.J.D. & J.M.F.C., Umarkhed From 01-11-2021 to 06-11-2021 with Shri A.R. Sayyed, Civil Judge (Jr.Dn.) & J.M.F.C., Umarkhed, On 07-11-2021 with Shri A.M. Patil, 2 nd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Umarkhed,

In order ensure that no inconvenience should be caused, following directions are issued :-

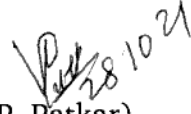
- 1) Each Judicial officer should inform his address during the period of Diwali holidays to this office immediately.
- 2) Before leaving the head quarters he/she should make such arrangement that all office record will be available at any time.
- 3) The period for which permission is granted will not be changed in any case.

V.P. Patkar
28/10/21
(V.P. Patkar)

Principal District & Sessions Judge,
Yavatmal.

Copy forwarded with compliments to:-

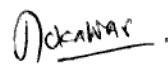
- 1) The District Judge-1 and A.S.J., Yavatmal/Pusad/Kelapur/Darwha,
- 2) The District Judge-2 and A.S.J., Yavatmal/Pusad,
- 3) The Extra Jt. District Judge & A.S.J, Yavatmal,
- 4) The Adhoc District Judge-1 & A.S.J, Darwha,
for information and necessary action.


(V.P. Patkar)

Principal District & Sessions Judge,
Yavatmal.

- 5) The Civil Judge (Sr.Dn.), Yavatmal/Pusad/Kelapur/Darwha,
- 6) The Jt., Civil Judge (Sr.Dn.), Yavatmal/Pusad/Darwha/Kelapur,
- 7) The 2nd Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 8) The 3rd Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 9) The 4th Jt. Civil Judge (Sr.Dn.), Yavatmal,
- 10) The Chief Judicial Magistrate, Yavatmal,
- 11) The Secretary, District Legal Services Yavatmal.
- 12) The Civil Judge (Jr.Dn.) & J.M.F.C., Arni/Babhulgaon/Digras /Ghatanji
/Kalamb/Mahagoan/ Maregaon/Ner/Ralegaon/Wani/ZariJamni/Umarkhed/
- 13) The Jt. Civil Judge(Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Kelapur/Darwha
Wani/Digras/Umarkhed/Arni/Ralegaon,
- 14) The 2nd Jt. Civil Judge (Jsr.Dn.) & J.M.F.C., Yavatmal/Pusad/Kelapur/
Darwha/Umarkhed/Wani
- 15) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/Darwha,
- 16) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/Darwha,
- 17) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 18) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 19) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 20) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 21) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 22) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal
- 23) The Extra Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 24) The District Govt.Pleader & P.P., Yavatmal,
- 25) The Asstt. Govt. Pleader & P.P., Pusad/Kelapur/Darwha,
- 26) The President Bar Association, Yavatmal/Pusad/Kelapur/ Darwha/Digras /
Umarkhed/Mahagon/Ner /Babhulgaon/Kalamb/Ghatanji/Maregaon
/Wani/Arni/Zari Jamni/Ralegaon,
- 27) The Registrar, District Court, Yavatmal,
- 28) The Court Manager, District Court, Yavatmal,
- 29) The Supdt. to (C&F)/(Judl.)/(D.L.S.A.), District Court, Yavatmal,
- 30) The Asstt. Supdt. to (Admn./R.R.Sec.), District Court, Yavatmal,
- 31) The Bench Clerk, to Principal District Judge, Yavatmal,
- 32) The Civil /Criminal Appellate Clerk, District Court, Yavatmal,
for information and necessary action.

--By Order --


I/c. Registrar,
District Court, Yavatmal.
28/10/21